

National Company Law Tribunal


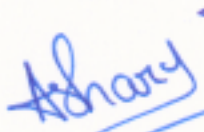
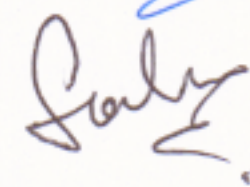

Allahabad Bench

CP NO. 140/ND/2013.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Modi Industries Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ms Manmeet Kaur	Advocate	Petitioners	
2.	MR. NAVPREET S. ANLUWALIA	Advocate	Respondent 1, 2, 3	
3.	MR. RAHUL CHAUDHARY			
4.	MR. ADWISH SHARMA			
5.	Mr Sadhna Upadhyaya Adv. Rep.			
6.	SUJEET KUMAR Advocate	Petitioner	<del>Respondent 1, 2, 3</del>	

CP No. 140/ND/2013

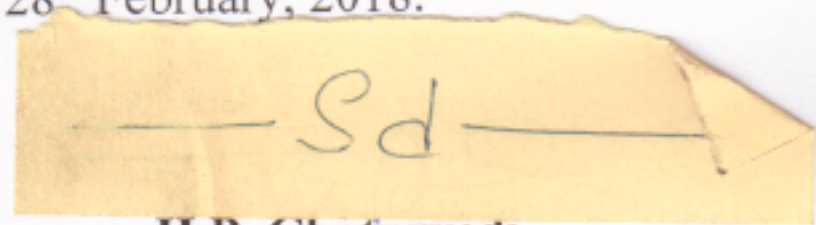
Today, out of turn on being mentioned by the counsel for the petitioner seeking adjournment, stating reason that arguing counsel could not arrive at Allahabad due to delay in the flight.

Keeping in view of the circumstances, the case is adjourned for argument.

The matter to be listed on 28<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)